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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **10 March 2011**, the Committee approved the **addition of the entry** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.U.290.11. Name: 1: DOKU 2: KHAMATOVICH 3: UMAROV 4: na

Name (original script): Умаров Доку Хаматович

Title: na **Designation:** na **DOB:** 12 May 1964 **POB:** Kharsenoy Village, Shatoyskiy (Sovetskiy) District, Chechenskaya Respublika, Russian Federation **Good quality**

a.k.a.: na **Low quality a.k.a.:** na **Nationality:** **a)** Russian **b)** USSR (until

1991) **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 10

Mar. 2011 **Other information:** Resides in the Russian Federation as at Nov. 2010.

International arrest warrant issued in the year 2000.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis,

the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2011.

10 March 2011



Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.U.290.11. DOKU KHAMATOVICH UMAROV

Date on which the narrative summary became available on the Committee's website: 10 March 2011

Doku Khamatovich Umarov was listed on **10 March 2011** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for", "supplying, selling or transferring arms and related materiel to" and "otherwise supporting acts or activities of" the Islamic Jihad Group (QE.I.119.05), the Islamic Movement of Uzbekistan (QE.I.10.01) and Riyadus-Salikhin Reconnaissance and Sabotage Battalion of Chechen Martyrs (RSRSBCM) (QE.R.100.03).

Additional information:

Doku Khamatovich Umarov held the position of "Secretary of the Security Council" of the self-proclaimed "Republic of Ichkeria" in 1997. In August 1999, as commander of the so-called "south-western front", he helped organize and actively participated in an attack by militants on the Republic of Dagestan, the Russian Federation. In August 2004 he was appointed "Minister of State Security of Ichkeria" and issued a direct order for the elimination of Russian and foreign citizens.

Doku Umarov was appointed "Vice-President of Ichkeria" on 16 June 2005, by decree of Abdul Khalim Sadulayev, the self-proclaimed "President of the Chechen Republic of Ichkeria". On 17 June 2006, he took over "presidential" duties following the death of his predecessor, Abdul Khalim Sadulayev. He appointed Shamil Salmanovich Basayev (QI.B.107.03) as his deputy.

Doku Umarov was directly involved in organizing a number of major terrorist acts: the capture of residential areas of the Vedenski and Urus-Martanovski districts of the Chechen Republic the Russian Federation (August 2002); the kidnapping of staff from the Office of the Public Prosecutor of the Chechen Republic (December 2002); and the bombings of the building housing the Department of the Russian Federal Security Service for the Republic of Ingushetia, in the city of Magas, and of two railway trains in Kislovodsk (September 2003). He was one of the main organizers of the raid on Ingushetia by militants on 22 June 2004, the sortie into Grozny on 21 August 2004, the hostage-taking in Beslan of 1-3 September 2004 and the terrorist attacks in Moscow metro stations on 29 March 2010.

Doku Umarov is the leader of the Caucasus Emirate (Emarat Kavkaz). He has approximately 750 militants under his command as well as emissaries in foreign countries. In addition, he has overall command of groups operating in the North Caucasus, organizes major terrorist acts and coordinates the provision of resources to militants.

Doku Umarov, as the leader of the Caucasus Emirate, has past connections to several listed entities, including the Islamic Movement of Uzbekistan (QE.I.10.01) and the Islamic Jihad Union (QE.I.119.05). In a statement released in May 2009, Doku Umarov took credit for restoring the Riyadus-Salikhin Reconnaissance and Sabotage Battalion of Chechen Martyrs (RSRSBCM) (QE.R.100.03), a group previously led by Shamil Salmanovich Basayev (QI.B.107.03) and responsible for a number of high profile attacks in Russia. Since 2009, the RSRSBCM has publicly taken credit for several terrorist attacks in Russia and has claimed to act under direct orders of Doku Umarov.

The Russian authorities have opened a case file on Doku Umarov on the grounds of crimes of gangsterism, attempted murder of a law enforcement officer, kidnapping, robbery, terrorism, murder, and illicit sale of arms, ammunition and explosives. In 1992, Doku Umarov was charged with two counts of murder and was charged in absentia for a crime committed under article 102 of the Russian Criminal Code. In 2000, an international warrant was issued for his arrest.

Related listed individuals and entities:

Islamic Movement of Uzbekistan (QE.I.10.01), listed on 6 October 2001
Riyadus-Salikhin Reconnaissance and Sabotage Battalion of Chechen Martyrs (RSRSBCM)
(QE.R.100.03), listed on 4 March 2003
Islamic Jihad Union (QE.I.119.05), listed on 1 June 2005

Shamil Salmanovich Basayev (QI.B.107.03), listed on 12 August 2003